

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 23rd day of April, 2009

CONTEMPT PETITION No.6/2009

IN

TRANSFERRED APPLICATION No.16/2009

CORAM :

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER
HON'BLE MR.B.L.KHATRI, ADMINISITRATIVE MEMBER

C.D.Aniyankunju
S/o Late Shri C.N.Damodaran,
R/o C-1/5, AWHO, 'C' Pocket,
Sector-1, Vidyadhar Nagar,
Jaipur,

... Petitioner/Applicant

(By Advocate : Shri P.P.Mathur)

Versus

1. Shri Vijay Singh,
Secretary,
Ministry of Defence,
Room No.101, South Block,
Central Secretariat,
New Delhi.
2. Lt.General CKS Sabu,
GOC-in-C, HQ South Western Command,
Military Station Jaipur,
c/o 56 APO.

... Respondents

(By Advocate : Shri Kunal Rawat)

ORDER (ORAL)

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PER HON'BLE MR. M.L.CHAUHAN

This Contempt Petition has been moved by the Petitioner/applicant for alleged violation of the order dated 13.1.2009, passed in OA No.16/2009.

2. Notice of this CP was given to the respondents, who have filed their reply. Alongwith the reply, the respondents have also annexed copy of the decision dated 11.4.2009 (Ann.R/1), whereby representation of the applicant has been decided.
3. In view of this subsequent development, we are of the view that the present CP does not survive for consideration. In case the petitioner feels aggrieved by the decision dated 11.4.2009 (Ann.R/1), it will be open for him to file a substantive OA.
4. With these observations, the CP stands disposed of. Notices issued to the respondents are hereby discharged.


(B.L.KHATRI)
MEMBER (A)


(M.L.CHAUHAN)
MEMBER (J)

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